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Title: Discussion regarding steps taken by Government of India for relief and resettlement of Tamils in Sri Lanka.

MADAM SPEAKER: Hon. Members, before we take up the Short Duration Discussion under rule 193 on the steps taken by Government of India for relief and resettlement of Tamils in Sri Lanka and other measures to promote their welfare, I have a small observation to make. As the hon. Members are aware, the subject matter of the discussion pertains to a neighbouring country with which we have close and friendly relations. I would, therefore, urge upon the hon. Members to ensure that nothing is said during the debate which may adversely affect our relationship with that country.

I would also urge upon the hon. Members to discuss the matter in an orderly and peaceful manner and keep the standard of debate high.

Now, I call Shri T.R. Baalu to raise the discussion.

...(Interruptions)